

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 4th September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

NOTE : (i) *Cases which were fixed for hearing on 17.09.2015 & 18.09.2015 at Circuit Bench, Shimla will be taken-up on 30.09.2015 & 01.10.2015 respectively at Circuit Bench, Shimla.*

(ii) *Cases which were fixed for hearing on 29.09.2015 & 30.09.2015 at Circuit Bench, Shillong will be taken-up on 05.10.2015 & 06.10.2015 respectively at Circuit Bench, Shillong.*

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	M.A. No. 923/2015 in Original Application No. 382/2015	Jaswinder Kaur Vs. Union of India & Ors.	Mr. Yashwant Mathur & Mr. Abhyudai Singh, Advs. for Applicant in Misc. Appln.
2.	Original Application No. 383/2015 (M.A. No. 913/2015)	Bhagwan Das Girdhar Vs. Krishan Lal Sachdeva & Pooja & Ors.	Mr. Bhagwan Dass Girdhar, Applicant in person
AFTER NOTICE			
3.	M.A. No. 632/2015 in O.A. No. 43/2015 (CZ)	Kalyan Singh Vs. State of Rajasthan & Ors.	Mr. Rohit Kumar Tuteja & Mr. Anoop Agarwal, Advs. for Applicant in M.A.
FOR HEARING			
4.	Original Application No. 70/2015	Shailesh Singh Vs Bhushan Steel & Strips Ltd. & Ors.	Mr. Shailesh Singh, in person Ms. Ranjana Roy Gowai, Adv. for R – 1 Ms. Ruby Singh Ahuja, Adv. for R – 2 Mr. S.A. Zaidi, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 5, 8 & 9 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Ms. Pawanshree Agrawal, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R - 10
5.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rajkumar, Adv. for R - 2 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Ms. Vanita Bhargava, Adv. for R – 5

6.	Original Application No. 140/2014 (M.A. No. 679/2015)	Nanga Ram Dangi Vs Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R - 3 Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (Local Commissioner)
7.	Original Application No. 153/2014 (M.A No. 502/2014)	Indian National Trust for Art & Cultural Heritage Vs Govt. of NCT of Delhi & Ors.	Mr. Jayant Tripathi, Adv. for Applicant Ms. Purnima Maheshwari, Adv. for R-1&10 Mr. A.K. Prasad, Adv. for R – 2 & 6 Mr. Rajiv Bansal, Adv. for R - 3 Ms.Panchajanya Batra Singh,Adv. for R-4 Mr. B.V. Niren, Adv. for R - 5 Mr. D.B. Gobardhan, Adv. for R – 7 Mr. Dhruv Tamta, Adv. for R-8 Mr. Anil Grover, AAG for R-9 & 11
8.	Original Application No. 134/2015 (M.A. No. 757/2015)	Friends through its General Secretary Vs Ministry of Water Resources	Mr. Sugriva Dubey, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. VishwendraVerma, Adv. for R-2 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, SLO Mr. Gaurav Nair, Adv.
9.	Original Application No. 59/2012 (M.A No. 203/2013, M.A No. 887/2013 & M.A No. 134/2015)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh,Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra,Adv. for R – 5 Mr. Ravindra Kumar,Adv.for R–6, 7 &9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay,Adv. for R - 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv.forNoticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda,Adv. for Noticee10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. S.K. Agarwal, Adv. for Unit No. 30
10.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD

	<p>State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry</p>		<p>Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahi, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha</p>
11.	<p>M.A. No. 603/2015 & M.A. No. 596/2015 in Original Application No. 222/2014</p>	<p>Forward Foundation & Ors. Vs. State of Karnataka & Ors.</p>	<p>Mr. Devashish Bharuka, Adv. for the Applicant in M.A. No. 603/2015 Mr. B. R. Srinivasa Gowda, Adv. for R-1 Mr. Ankur Skulkarni, Adv. for R-9 Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Rama Chandan, Sr. Adv. & Mr. Deva, Adv. for R-10 Mr. Praveen Sehwat with Mr. Saransh Jain, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhattisgarh</p>
12.	<p>Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 & M.A. No. 921/2015)</p>	<p>National Green Tribunal Bar Association Vs Union of India & Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 & 3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Adv. for R – 4 Mr. P.L. Gautam, Adv. for NDMC</p>
13.	<p>Original Application No. 488/2014 (M.A. No. 762/2015)</p>	<p>Court on its own Motion Vs. State of H.P. & Ors.</p>	<p>Mr. Suryanarayana Singh, AAG for R–1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 762/2015</p>
14.	<p>Original Application No. 170/2015</p>	<p>Preminder Kaur Vs Amrik Singh Nagpal & Anr.</p>	<p>Mr. Mandeep Singh Vinaik, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1 to 6</p>

CASES OF COURT NO. 2**AFTER NOTICE**

15.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant
16.	Original Application No. 320/2015	A. K. Johri & Ors. Vs. President, Jal Vayu Vihar Apartment Owners' Association & Ors.	Mr. S. D. Windlesh, Adv. for Applicant

FOR COMPLETION OF PLEADINGS

17.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhya, Adv. for Applicant Mr. P. Batra Singh, Adv. for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Anil Grover, AAG(Hr.) for R-5 & 11 Mr. Shiv Mangal Sharma, AAG (Raj.) for R-6 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjay Kumar Pandey, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16 Mr. Ravindra Kumar, Adv. for R-12 to 14
18.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Adv. for Applicant Ms. Purnima Maheshwari & Mr. D.K. Singh, Adv. for R-1 & 2 Mr. Rajiv Bansal & Kush Sharma, Adv. for DDA Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Adv. for R-4 Mr. Dinesh Jindal, L.O. for DPCC

FOR HEARING

19.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Adv. for Applicant Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Adv. for R-2 Mr. Raj Kumar with Mr. S.L. Gundli, SLO, CPCB for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Adv. for R-4 Mr. Vishwendra, Adv.
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HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 2			
FOR HEARING			
1.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 662/2015, M.A. No. 674/2015 & M.A. No. 675/2015 M.A. No. 795/2015, M.A. No. 796/2015 M.A. No. 797/2015 M.A. No. 806/2015 & M.A. No. 922/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. D. Rajeshwar Rao, Adv. for Applicant in M.A. No. 795 to 797/2015 Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHA Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. Ritesh Khatri, Adv. for applicant in M.A. No. 922/2015
2.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Mathala Chandrapati Rao, Applicant in person Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh Mr. Nikhil Nagpal & Mr. D. Baijal, Advs.